

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR NO. 2821 OF 2016**

**Dated: 18<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Maharashtra State Electricity Transmission Co. Ltd. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. Y. Deshmukh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for MERC

**ORDER**

Learned counsel for the Appellant is stated to be in some difficulty.

List the matter on **02.03.2017**.

**(I. J. Kapoor)  
Technical Member**

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**(Justice Ranjana P. Desai)  
Chairperson**